

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 50 of 2016 & IA No. 135 of 2016

Dated : **15th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Mohit Industries Ltd. **Appellant(s)**
Versus
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent (s) : Ms. Suparna Srivastava, Adv with
Mr. S.R. Pandey, Legal Adviser for R-1/GERC

Mr. Ranjeetha Ramachandran for R-2 & 3

ORDER

The rejoinder submission is being filed today after furnishing copy to the other sides, let the same be taken on record.

Post the matter for arguments on **23rd May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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